

15-3-93

None for the applicant.
Mrs. Indira Bodade,
Counsel for respondents
requests that this matter
may be taken up tomorrow.
S.O. 16-3-93.

(M.Y. PRIOLIKAR)
M(A)

(M.S. DESHPANDE)
V.C.

16-3-93.

None for the applicant.
Respondents file reply and is,
taken on record.
Rejoinder, if any, within two
weeks.

S.O. till 13-4-93.

(M.Y. PRIOLIKAR)
M(A)

(M.S. DESHPANDE)
V.C.

O.A. 88/92 Date: 13-4-1993

(Per Usha Savara, Member(A))

None for the applicant. Mrs. Indira
Bodade for the respondents.

There was no appearance on 18-1-93,
15-3-93 and 16-3-93.

The case is dismissed for lack of
prosecution.

(V.D. DESHMUKH)
Member(J)

(USHA SAVARA)
Member(A)